

HIGH COURT OF DELHI: NEW DELHI  
SHERSHAH ROAD, NEW DELHI-110503

No. /DHC/GAZ-IIB/G-8/DIA/2024

Dated:-

OUT AT ONCE

From:

The Registrar General,  
High Court of Delhi,  
New Delhi.

To,

The Principal District & Sessions Judge,  
South East District, Saket Courts,  
New Delhi.

**Sub: Appointment of Ms. Twinkle Chawla, DJS, as Joint Director, Delhi Judicial Academy, in diverted capacity.**

Sir,

I am directed to say that Hon'ble the Acting Chief Justice has been pleased to appoint Ms. Twinkle Chawla, presently posted as Metropolitan Magistrate-05, South East District, Saket Courts, as Joint Director, Delhi Judicial Academy, in diverted capacity, with immediate effect.

I am, therefore, to request you to kindly relieve Ms. Twinkle Chawla, with immediate effect, so as to enable her to join the Delhi Judicial Academy on the said post.

Yours sincerely,

sd/-

(Rakesh Kumar)  
Deputy Registrar (Gaz. IIB)  
for Registrar General

Dated: 09/5/24



Copy forwarded for information and necessary action to:-

1. The Principal District & Session Judge (HQ), Tis Hazari Courts, Delhi.
2. The Director (Academics)/Officiating Chairperson, Delhi Judicial Academy, Sector-14, Dwarka, New Delhi.
3. Joint Registrar (Gazette-IIA), Delhi High Court, New Delhi.

(Amit Narayan Bharthuar)  
Assistant Registrar (Gaz. IIB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. 15234-15269 / F. 5(2)/2024

Dated, Delhi the 10 MAY 2024

Sub:- Appointment of Ms. Twinkle Chawla DJS, as Joint Director, Delhi Judicial Academy, in diverted capacity.

Copy forwarded for information and necessary action to:-

1. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee (Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari Courts, Delhi.
3. The AO(J), Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch I.T. Cell, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', Vulnerable Witness Deposition Complex (VWDC) and ACR Cell, Central District, Tis Hazari Court, Delhi.
4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
5. The P.S. to Ld. Principal District & Sessions Judge (HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
6. The 'LAYERS' Section, for uploading on 'LAYERS'.

(Mukesh Kumar Gupta)  
District Judge (Commercial Court)-12  
Officer In-charge, Judicial Branch (Central)  
For Principal District & Sessions Judge (HQs),  
Delhi